NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/114/2016 PETITION NUMBER : K. Balagangadharan & another NAME OF THE PETITIONER(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others NAME OF THE RESPONDENT(S) **UNDER SECTION** : 397/398, 111 of companies act 1956 **SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION** REPRESENTATION BY WHOM Adv. Naragonan. P. Potty For Potitioners SAIBY JOSÉ KIDANGOOR - RESPONANTS BENNY ANTONY POREL Q. VARSHA for lor Mb. Fox Mardel &

ORDER

Counsel for petitioner present. Counsel for R1 & R2, Counsel for R3 to R5, and Counsel for R6 & R7 are present. Counsel for R1 & R2 sought time for filing sur rejoinder. Time extended at request for filing the sur rejoinder with a direction to furnish a copy of the same prior to the next date of hearing. Put up on 21.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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